

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT – IV

ITEM No. 122

Appeal No 37/252/ND/2021

IN THE MATTER OF:

Dawar Builders Private Ltd.

...

Appellant

Vs.

RoC&Anr.

...

Respondent

Order under Section 252.

Order delivered on 19.07.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant :

For the RoC :

For the ITD :

: Ms. Sweety Kumar, AROC

ORDER

Order reserved.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (TECHNICAL)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**